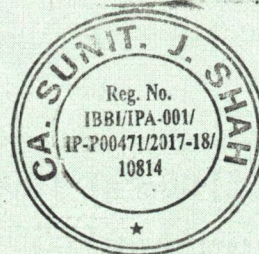


FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
ADVANTAGE OVERSEAS PRIVATE LIMITED AT 414/A-WING, 4TH FLOOR, EXPRESS
ZONE OFF W. E. HIGHWAY, MALAD (EAST), MUMBAI CITY, MUMBAI, MAHARASHTRA,
INDIA, 400097

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	ADVANTAGE OVERSEAS PRIVATE LIMITED (IN CIRP) CIN: U05121MH2004PTC199195 PAN: AAECA8925F
2.	Address of the registered office	414/A-Wing, 4th Floor, Express Zone Off W. E. Highway, Malad (East), Mumbai city, Mumbai, Maharashtra, India, 400097
3.	URL of website	www.aoploverseas.com
4.	Details of place where majority of fixed assets are located	414/A-Wing, 4th Floor, Express Zone Off W. E. Highway, Malad (East), Mumbai City, Mumbai, Maharashtra, India, 400097
5.	Installed capacity of main products/ services	The Company was engaged in Trading, Import & Exports of Agriculture Commodities.
6.	Quantity and value of main products/ services sold in last financial year	As per last Audited Financial Statements available for the F.Y. 2019-2020 Value: 1,31,35,173/-
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Available information will be shared upon receiving a request at ip.advantageoverseas@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Can be obtained by sending a request at ip.advantageoverseas@gmail.com
10.	Last date for receipt of expression of interest	27 th January, 2024
11.	Date of issue of provisional list of prospective resolution applicants	06 th February, 2024
12.	Last date for submission of objections to provisional list	11 th February, 2024
13.	Date of issue of final list of prospective resolution applicants	21 th February, 2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	26 th February, 2024
15.	Last date for submission of resolution plans	26 th March, 2024
16.	Process email id to submit Expression of Interest	ip.advantageoverseas@gmail.com

Date: 12.01.2024
Place: Ahmedabad



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SHAH

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SUNIT SHAH
Date: 2024.01.13
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CA IP SUNIT SHAH
Resolution Professional

Advantage Overseas Private Limited (IN CIRP)
IP Registration No: IBBI/IPA-001/IP-P00471/2017-18/10814
801-802, 8th floor, Abhijeet-1, Mithakali Six Roads,
Navrangpura, Ahmedabad-380009